

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT
THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9925 OF 2020

PETITIONER:

BABY VARKEY, AGED 53 YEARS,
S/O. VARKEY M P,
MABAKKATTIL HOUSE,
MAZHUVANNOOR P.O., THATTAMUGAL,
ERNAKULAM DISTRICT, PIN 686 660.

BY ADV. SRI. VINU CHAND
SRI. GEEVARGHESE MATHEW

RESPONDENT:

1. THE DISTRICT COLLECTOR ERNAKULAM,
DISTRICT COLLECTORATE,
CIVIL STATION, KAKKANAD ,
ERNAKULAM-682030
2. ASSISTANT ENGINEER,
KERALA WATER AUTHORITY, PH SECTION,
KUNNATHUNADU, PATTIMATTOM,
ERNAKULAM-683562
3. THE SECRETARY.
MAZHUVANNUR GRAMA PANCHAYAT,
AIRAPURAM P.O., ERNAKULAM DISTRICT - 683541.

R1-2 BY GOVERNMENT PLEADER SMT.VINITHA.B

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

Dated this the 15th day of May, 2020

ORDER

Govt. Pleader takes notice for respondent No.1.
Standing Counsel takes notice for respondent No.2.
Notice by speed post/e-mail to respondent No.3.

Post on 29.05.2020.

GOPINATH.P, JUDGE

pm

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT P1: THE TRUE COPY OF THE REPRESENTATION DATED ON 06-04-2020 SUBMITTED BY THE PETITIONER AND HIS NEIGHBOURHOOD PEOPLE BEFORE THE RESPONDENTS 2 AND 3.

EXHIBIT P2: THE TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER AND THE AFFECTED PARTIES BEFORE THE RESPONDENT 2 AND 3 DATED 16/8/2019.

EXHIBIT P3: THE TRUE COPY OF THE RECEIPT ISSUED BY THE 3RD RESPONDENT DATED 27-04-2020 FOR EXHIBIT P2 REPRESENTATION.

EXHIBIT P4: TRUE COPY OF THE COMMUNICATION ISSUED BY THE 2ND RESPONDENT DATED 29-04-2020 BARING NO AE/PHSK/17.

RESPONDENTS EXHIBITS: NIL